

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**

Appeal No.-11/252/ND/2023

**IN THE MATTER OF:**

Income Tax Officer, Ward 24 (1)

**....Applicant**

**Vs.**

ROC (M/s. SR Iron Pvt. Ltd.)

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Puneet Rai, Mr. Nikhil Jain, Advs.

For the Respondent :

**ORDER**

Heard the submissions made by proxy counsel for the Income Tax Department. This is an application for the restoration of name of M/s. SR Iron Pvt. Ltd. on the Register of RoC. Let notice be served on all the Respondents for their appearance as well as for filing their reply. List the matter on **21.02.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**